

NOTICE

Dated:07.07.2025

It is for the information of all the Ld. Advocates/Party-in-person, that under the "Mediation for the Nation" campaign launched across India, this High Court is listing all the matters in which there exists an element of settlement before Hon'ble Judges w.e.f. 08.07.2025.

Thus, all the Ld. Advocates/Party-in-person are requested to provide the details of cases in which there exists an element of settlement in the concerned Judicial Branches on or before 19.07.2025, so that the same could be referred for Mediation.

BY ORDER OF HON'BLE THE CHIEF JUSTICE